

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**ABSTRACT**

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.**

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**ROC.NO.8711/2016-B.SPL.**

**NOTIFICATION NO.1037-B.SPL.**

**DATED:07.11.2016.**

**The High Court is pleased to order the following Posting and Transfer:-**

Dr. V.Radha Krishna Krupa Sagar, I Addl. District and Sessions Judge, Khammam, is transferred and posted as Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Secunderabad, (post kept vacant)

- i) Dr. V.Radha Krishna Krupa Sagar, will immediately handover charge of his post and also the posts of Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam, Special Judge for trial of cases under Atrocities Against Women, Khammam, and II and III Addl. District and Sessions Judges (Fast Track Court), Khammam, which posts he is holding full additional charge to the Prl. District and Sessions Judge, Khammam and to proceed to his new station. He shall take charge of his post from Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad.
- ii) The Prl. District and Sessions Judge, Khammam, will be in full additional charge of the posts of I Addl. District and Sessions Judge, Khammam, Special Judge for trial of cases under Atrocities Against Women, Khammam, II and III Addl. District and Sessions Judges (Fast Track Court), Khammam, until further orders.
- iii) The Prl. District and Sessions Judge, Khammam, will be in full additional charge of the post of Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam, during the remaining basic training period of Ms.N.Prema Latha.
- iv) Ms. N.Prema Latha, after completion of her basic training at Andhra Pradesh Judicial Academy, Secunderabad shall take charge of her post from Prl. District and Sessions Judge, Khammam.

**NOTE:** The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
7.11.16  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Additional Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad
12. The Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Secunderabad
13. The Prl. District and Sessions Judge, Khammam
14. The I Addl. District and Sessions Judge, Khammam
15. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
16. The Special Judge for trial of cases under Atrocities Against Women, Khammam.
17. The II and III Addl. District and Sessions Judges (Fast Track Court), Khammam.
18. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
19. The District Treasury Officer, Khammam.
20. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer